GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:3093 ANSWERED ON:07.08.2015 Mixing of Synthetic Rice Chinnaraj Shri Gopalakrishnan;Singh Shri Satya Pal

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether instances of mixing and sale of plastic/synthetic rice have come to the notice of the Government in the country;

(b) if so, the details thereof indicating the number of such cases reported during each of the last three years and the current year, State/UT-wise;

(c) whether the Government has made any assessment of the health hazards due to consumption of rice/food products mixed with synthetic/plastic rice;

(d) if so, the details and findings thereof; and

(e) the remedial measures taken/being taken by the Government to curb the menace of such food adulteration in the country?

Answer

(a) & (b): On the basis of International Food Safety Authorities Network (INFOSAN) alert, matter was taken up with the State Governments of Kerala and Gujarat. The State Governments have confirmed that no incidence of imported plastic rice has been reported in these States.

(c) & (d): No such assessment has been carried out.

(e): Surveillance, monitoring, inspection, and regular and random sampling are undertaken by State Food Safety Departments to ensure compliance of the Food Safety and Standards Act, Rules and Regulations made thereunder. In cases, where the food samples are found to be non-conforming, action is taken as per provisions of the FSS Act, 2006.